

Abolition of Zones *

- *106. {
 Shri P. C. Borooah:
 Shri Yashpal Singh:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh
 Siddhanti:
 Shri P. R. Chakraverti:
 Shri Sidheshwar Prasad:
 Shri Bhagwat Jha Azad:
 Shri D. C. Sharma:
 Shri Subodh Hansda:
 Shri S. C. Samanta:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Mohan Swarup:
 Shri Sivamurthi Swamy:
 Shri Hem Raj:
 Shri Man Sinh P. Patel:
 Shri R. S. Pandey:
 Shrimati Jyotsna Chanda:
 Shrimati Ramdulari Sinha:
 Shri D. J. Naik:
 Shrimati Savitri Nigam:
 Shri Maheswar Naik:
 Shri Ramachandra Ulaka:
 Shri Balmiki:
 Shri R. Barua:
 Shri L. N. Bhanja Deo:
 Dr. L. M. Singhvi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have decided to abolish the present zonal system for the movement of various types of foodgrains, khandsari and oilseeds in the country; and

(b) if not, the precise position in this regard?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). At present there are zonal restrictions on the movement of wheat, rice and certain coarse grains and also on inter-State movement of khandsari. There are no zonal restrictions on the movement of oilseeds, except that the movement of groundnut is banned from Gujarat and rape and mustard seeds from U.P.

It has been decided to continue for the present the existing restrictions on the movement of rice and

coarse grains and to review the position regarding wheat shortly.

केरल में चुनाव

- * 107. {
 श्री यशपाल सिंह :
 श्री स० मो० बनर्जी :
 श्री भागवत मा आजाद :
 श्री रामेश्वर दाँटिया :
 श्रीमती रामदुलारी सिन्हा :

क्या बिधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केरल विधान सभा के लिये होने वाला चुनाव दो सप्ताह के लिये स्थगित कर दिया गया है ; और

(ख) यदि हां, तो उस के क्या कारण हैं ?

बिधि तथा सामाजिक सुरक्षा मंत्री (श्री अ० कु० सेन) : (क) और (ख). निर्वाचन आयोग ने, राजनीतिक दलों के प्रतिनिधियों तथा राज्य के प्राधिकारियों से परामर्श कर के, यह विचार किया था कि केरल विधान सभा के लिए साधारण निर्वाचन 15 फरवरी, 1965 को किये जा सकेंगे किन्तु इस आशय का एक अभ्यावेदन मिलने पर कि 7 और 14 फरवरी, 1965 के बीच क्रिश्चियन समुदाय का एक महत्वपूर्ण सम्मेलन होने वाला है और फरवरी के मध्य के दौरान मतदान करने से राज्य में बहुत से क्रिश्चियन लोगों को काफी कठिनाई होगी, निर्वाचन आयोग ने स्थिति पर फिर से विचार किया और यह सिफारिश की कि समस्त राज्य में मतदान की तारीख 4 मार्च 1965 नियत की जाय ।

Inland Water Transport

- *108. {
 Shri Eswara Reddy:
 Shri Chandak:

Will the Minister of Transport be pleased to state:

(a) whether Government have reviewed the progress made in imple-